

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER : TCP/78/2016
NAME OF THE PETITIONER(S) : Mr. Ramanathan Nagendran & Another
NAME OF THE RESPONDENT(S) : M/s. Text 'N' Graphics Pvt Ltd
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

PRANJAN NAGENDRAN
Amal D. Wair

Counsel For Respondent
Counsel for the Petitioner

ORDER

Counsel representing both the parties are present. Both the counsels submitted that the matter may likely be settled in their presence. At request time extended to report on the outcome of the settlement talks. Put up on **20.03.2017 at 10.30 A.M.**

Ch. Md. Sharief Tariq
(Ch. Md. Sharief Tariq)
Member (Judicial)

K. Anantha Padmanabha Swamy
(K. Anantha Padmanabha Swamy)
Member (Judicial)